

(b) and (c). Do not arise.

[English]

Passenger Amenities at Jalpaiguri and Alipurduar

1349. SHRI JITENDRA NATH DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether minimum passenger amenities are not available at Jalpaiguri, New alipurduar and Aliourdur stations;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to provide those amenities alongwith the improvement in other facilities of the stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Basic amenities commensurate with the volume of traffic being handled already exist at these stations.

(b) and (c). Do not arise.

Private Organisations in Literacy Campaign

1350. SHRIDHARMANNA MONDAYYA SADUL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government have received any proposal for associating private organisation in literacy campaigns;

(b) if so, the salient features thereof; and

(c) the action by the Government in that regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURAL (KUMARI SELJA): (a) There is a Central Scheme of Assistance to Voluntary

Agencies in Adult Education under which projects of total literacy campaigns etc. are sanctioned to voluntary agencies as per norms and procedure laid down in the Scheme. 48 Voluntary Agencies have so far been sanctioned total literacy projects.

(b) The principal strategy in implementation of the programme is voluntary-based total literacy campaign for the age-group 15-35 years, in a specific area to be covered in a period up to 3 years. Funds are sanctioned on the basis of per learner cost ranging from Rs. 65/- to Rs. 100/- for meeting expenses on environment building, teaching-learning material, training and modest payment to full time workers who are engaged in the management of the projects. No payment to the Instructors/ Volunteers has been provided. Voluntary Agencies are supposed to formulate and submit their proposals to the concerned State Government/ UT Administrations, who in turn, recommend the proposal to the Ministry on the basis of screening done by the District and State level Screening committees constituted for the purpose. The proposals thus received are approved by a Central Grants-In-Aid Committee constituted for the purpose.

(c) The Scheme has been circulated to State Government and UT Administrations inviting proposals from voluntary agencies. Workshops for orientation of representatives of voluntary agencies have been organised to facilitate appreciation of the Scheme and formulation of the projects. Techno-pedagogic support is provided by the State Resource Centres.

Dispensary at Neral (C.R.)

1351. SHRI RAM KAPSE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a demand for the establishment of full fledged dispensary at

Neral (C.R.) for the benefit of railways employees; and

(b) if so, the action proposed to be taken thereon by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) This work has already been sanctioned.

[*Translation*]

Halt of Trains at Kopergaon

1352. SHRI YASHWANTRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to provide a halt of all the trains at the Kopergaon Railway Station for the convenience of the passengers visiting Shirdi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Neither operationally feasible nor commercially justified.

[*English*]

Family Planning Welfare Centres in Maharashtra

1353. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of family welfare centres at present in Maharashtra;

(b) the number of such centres out of them in Parbhani and Nanded districts;

(c) whether the Government propose to increase the number of these centres;

(d) if so, the details thereof; and

(e) the number of persons undergone family planning operations during 1991-92 and from April 1992 till date?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHRATHA): (a) The information is given in the statement attached.

(b) The information is being collected from the State Government.

(c) No, Sir.

(d) Question does not arise.

(e) The number of persons who have undergone family planning operations during 1991-92 and April, 1992 till October, 1992 as reported provisionally by the Government of Maharashtra, is as under:-

Year	No. of Sterilisations
1991-92	5, 35, 774
1992-93	2, 54, 081

(April, 1992 to October, 1992)